GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO. 2470 TO BE ANSWERED ON MARCH 17, 2021 MUNICIPAL SOLID WASTE MANAGEMENT

NO. 2470. SMT. VANDANA CHAVAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of cities practising scientific disposal of the municipal solid waste, State-wise/UT-wise:
- (b) the details of quantity of treated and untreated waste in the country, State-wise/UT-wise;
- (c) the details of infrastructure being developed to enable scientific treatment and management of solid waste, State-wise/UT-wise;
- (d) the details of funds sanctioned and disbursed to municipal corporations for support in Solid Waste Management (SWM), State-wise/UT-wise;
- (e) details of steps taken by Government to aid in SWM by cities; and
- (f) the details of steps taken to ensure abolition of manual scavenging and inclusion of manual scavengers in programs for scientific treatment of solid waste?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a) to (d): State-wise/UT-wise details of waste treated, untreated, infrastructure developed to enable scientific treatment and management of solid waste, funds sanctioned and disbursed for support in Solid Waste Management (SWM) is placed in annexure.
- (e): Under Swachh Bharat Mission Urban (SBM-U), Central Assistance/Grants-in-aids up to 35% of the SWM project cost approved by State High Power Committee (SHPC) are provided to States/Union Territories for implementation of SWM activities.
- (f): One of the targets of SBM (U) is to eliminate the cause of manual scavenging by converting all insanitary latrines into sanitary latrines. Now, with successful completion of target of toilets construction under SBM-U, it is expected that no person is involved in manual scavenging of human excreta. States/UTs have been advised to bring these erstwhile manual scavengers in main stream of the society and engage them formally in collection, transportation and processing of solid waste.

Annexure referred to in reply to Part(a) to (d) of Rajya Sabha Admitted Unstarred Q.No.2470 for 17.3.2021. State-wise/UT-wise details of waste treated, untreated, number of SWM facilities (operational) and funds sanctioned / disbursed under SWM

S. No.	State/UT (I)	Treated Waste (in tonnes per day)	Untreated Waste (in tonnes per day)	No. of SWM plants / facilities operational for scientific disposal of solid waste treatment (IV)	Funds sanctioned for Solid Waste Management (in Crores)	Funds disbursed for Solid Waste Management (in Crores)
1	A&N Islands	3910	2231	1	2.5	0.4
2	Andhra Pradesh	85.5	4.5	246	308.54	308.54
3	Arunachal Pradesh	76	241	0	7.25	6.84
4	Assam	690	401	32	76.76	76.76
5	Bihar	1324	947.99	3	259.96	182.19
6	Chandigarh	456	38	9	22.24	22.1
7	Chhattisgarh	1534	115.87	108	131.53	126.93
8	Dadra & Nagar Haveli and Daman &Diu	69.08	8.03	2	3.84	0
9	Delhi	5800	4700	8	263.68	116.6
10	Goa	175	75	13	9.29	8.68
11	Gujarat	7866	1207	376	536.22	536.22
12	Haryana	2445	2450	48	181.8	115.31
13	Himachal Pradesh	369.5	7.5	5	15.22	12.16
14	Jammu & Kashmir	242	1247	4	47.59	39.45
15	Ladakh	17	33	0	20.4	11.83
16	Jharkhand	1181	665	15	122.68	113.74
17	Karnataka	6405	3595	74	512.52	313.51
18	Kerala	2021	675	16	121.35	51.64
19	Madhya Pradesh	5783	641	242	434.01	301.75
20	Maharashtra	15540	3285	362	1081.84	845.35
21	Manipur	129	56	1	14.72	9.61
22	Meghalaya	84	45	3	8.69	4.09
23	Mizoram	189	47	Ĩ	13.22	8.21
24	Nagaland	245	116	1	11.69	7.14
25	Odisha	1682	420	17	138.05	128.74
26	Puducherry	40.3	281.7	3	17.3	10.94
27	Punjab	3123	985	70	220.97	197.76
28	Rajasthan	5005	1495	48	363.46	344.26
29	Sikkim	53	22	2	3.42	1.63
30	Tamil Nadu	10805	4632	564	689.87	689.88
31	Telangana	6864	1937	6	223.43	223.43
32	Tripura	250	148	2	15.51	15.51
33	Uttar Pradesh	9625.25	4474.75	16	940.91	903.34
34	Uttarakhand	926	713	16	57.57	35.38
35	West Bengal	700	7000	5	487.79	199.8
	Total	95709.63	44940.34	2319	7365.82	5969.71
